

SUPREME COURT OF INDIA

Re: Appointment of Chief Justice in Allahabad High Court.

Office of the Chief Justice of the Allahabad High Court has fallen vacant consequent upon retirement of Mr. Justice D.B. Bhosale, Chief Justice of that High Court on 23rd October, 2018. Therefore, appointment to that office is required to be made.

Mr. Justice Govind Mathur, senior-most Judge from Rajasthan High Court, is functioning at present, on transfer, in Allahabad High Court. Having regard to all relevant factors, the Collegium is of the considered view that Mr. Justice Govind Mathur is suitable in all respects for appointment as Chief Justice of the Allahabad High Court and, therefore, resolves to recommend that he be appointed as Chief Justice of that High Court.

While making the above recommendation the Collegium has taken into consideration that though at present there are two Chief Justices from Rajasthan High Court, one of them viz. Mr. Justice Ajay Rastogi, Chief Justice of Tripura High Court (PHC: Rajasthan) has been separately recommended today for elevation to the Supreme Court.

(Ranjan Gogoi), C.J.I.

(Madan B. Lokur), J.

(Kurian Joseph), J.

New Delhi,
October 29, 2018.